

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

13(ND)/2016

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2019

NAME OF THE COMPANY: Rajeev Behl V/s. M/s. S. S. Con-Build Pvt. Ltd.
& Ors.

SECTION: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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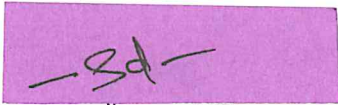
Present for the Petitioner: Mr. Manish Sharma and Mr. Rahul Mukherjee,
Advocates

Present for the Respondent: Mr. Saurabh and Mr. Karan Singh, Advocates

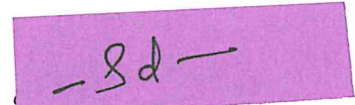
ORDER

Ld. Counsel appearing for R-1, R-2 & R-3 accepts notice. Notice be issued to R-4,5,6 & 7. Let reply on behalf of Respondent 1, 2 & 3 be filed within 2 weeks. Rejoinder, if any, be filed within 1 week thereafter. Interim orders to continue.

List this case for further consideration on 13th January, 2019.



(L.N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)